

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2254
ANSWERED ON:29.08.2007
ANTI RETROVIRAL TREATMENT
Kharventhan Shri Salarapatty Kuppusamy

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Supreme Court has directed the Union Government to achieve the target fixed for providing Anti Retroviral Treatment (ART);
- (b) if so, details of the targets fixed as well as achieved;
- (c) if not, the reasons therefor;
- (d) whether the Government has launched the ART Programme in various hospitals in the States;
- (e) if so, the details thereof; and
- (f) the steps taken by the Government to implement the directive of the Hon'ble Court in letter and spirit?

Answer

THE MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (DR. ANBUMANI RAMADOSS)

- (a) to (c) & (f) Petition is pending with the Supreme Court of India on this issue. No final judgement has been issued by the Court.
- (d) & (e) The ART programme was launched on 1st April 2004. Till date 127 ART Centres in 31 States and UTs are functioning in the country providing treatment to 89547 persons of whom 83164 are adults and 6383 are children.